

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3054
TO BE ANSWERED ON JULY 11, 2019**

CIVIC FACILITIES TO BPL FAMILIES

**No. 3054. DR. HEENA GAVIT:
DR. SUBHASH RAMRAO BHAMRE:
SHRI KULDEEP RAI SHARMA:
SHRIMATI SUPRIYA SULE:
DR. AMOL RAMSING KOLHE:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Union Government has provided/proposes to provide Central financial assistance to the States/UTs for providing civic facilities to the Below Poverty Line (BPL) families in urban areas;**
- (b) if so, the details thereof indicating the financial assistance provided to States/ UTs during each of the last three years and the current year, State/UT-wise;**
- (c) whether any task force has been constituted by the Government for providing affordable houses to the urban poor;**
- (d) if so, the details thereof along with the houses earmarked, if any, to the widows, Para Military Forces Personnel and others; and**
- (e) the steps taken/proposed to be taken by the Government for construction of houses in metro cities in the country?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)**

(a) & (b): The Government of India has launched Atal Mission for Rejuvenation and Urban Transformation (AMRUT) on 25 June, 2015 with focus on water supply, sewerage & septage management, storm water drainage, parks & green spaces and non-motorized urban transport in 500 Mission cities across the country.

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The details of financial assistance provided to States/Union Territories (UTs) during each of the last three years and the current year under AMRUTis at Annexure-I.

(c) & (d): Yes, Sir. As part of the National Housing and Habitat Policy 2007, States are required to prepare a State Housing and Habitat Policy. In this backdrop, Ministry had constituted an Affordable Housing Task Force (AHTF) in 2010 which submitted its report in Financial Year 2012-13. In order to take forward the recommendations of the AHTF, this Ministry had organised a number of consultations at the National level and also engaged separately with the State/UT Governments, academic institutions, various associations, and the civil society, among others.

Based on the inputs received and in view of the various policy developments, it was decided that the housing sector needs to be addressed as a whole rather than focusing on specific policy prescriptions for the affordable housing segment. It was therefore decided that the Ministry will focus on finalizing a 'Template for Preparation of State Housing Policy for Urban Areas' with a guidance note on various conceptual frameworks, including good practices available across the country. The scope of different policies undertaken by the Ministry was also examined.

A Guidance Note on the 'Template for Preparation of State Housing Policy for Urban Areas' was subsequently prepared and shared with States/UTs for their adoption.

(e): Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana (Urban) [PMAY(U)] for providing assistance to States/UTs in addressing the housing requirement of the people belonging to Economically Weaker Sections (EWS), Lower Income Group (LIG) and Middle Income Group (MIG) categories in urban areas including the Metro Cities.

A total 83,62,975 houses have so far been sanctioned under the Scheme, out of this 26,07,913 are completed. In Metro Cities (Million Plus Population), a total 19,93,424 houses have so far been sanctioned under the Scheme, out of this 7,50,637 are completed.

Annexure referred to in reply to Lok Sabha Unstarred QuestionNo. 3054 due for 11.07.2019

State/UT-wise details indicating the Central Assistance provided under AMRUT

(Amount in rupees in crore)

Sl. No.	Name of State / UT	Central Assistance released for projects				
		2016-17	2017-18	2018-19	2019-20	Total
1	A&N Islands	1.36	0.00	0.81	0.00	2.17
2	Andhra Pradesh	70.32	397.90	91.39	0.00	619.69
3	Arunachal Pradesh	8.40	0.00	9.48	0.00	25.25
4	Assam	70.16	0.00	0.00	0.00	73.23
5	Bihar	77.52	89.02	136.98	0.00	369.94
6	Chandigarh	6.61	4.21	16.13	5.35	32.30
7	Chhattisgarh	61.72	84.94	205.95	145.67	553.57
8	Dadra & Nagar Haveli	0.72	0.00	0.76	0.00	2.16
9	Daman & Diu	1.15	0.91	1.54	0.00	3.60
10	Delhi	53.15	62.70	0.00	0.00	160.46
11	Goa	6.96	8.01	0.00	0.00	20.91
12	Gujarat	119.84	181.30	104.78	309.86	828.64
13	Haryana	50.88	58.22	0.00	0.00	152.90
14	Himachal Pradesh	18.24	20.69	30.58	0.00	85.39
15	Jammu & Kashmir	35.52	198.86	0.00	0.00	265.15
16	Jharkhand	33.16	52.48	84.00	135.22	332.45
17	Karnataka	154.32	325.09	544.01	233.25	1375.13
18	Kerala	77.28	97.36	0.00	0.00	232.24
19	Lakshadweep	0.38	0.35	0.00	0.00	0.73
20	Madhya Pradesh	172.56	211.61	952.71	0.00	1471.29
21	Maharashtra	235.20	288.63	825.71	0.00	1532.52
22	Manipur	10.80	12.40	63.75	0.00	96.21
23	Meghalaya	4.80	0.00	0.00	0.00	8.91
24	Mizoram	8.40	9.54	49.21	0.00	74.45
25	Nagaland	7.20	0.00	8.14	0.00	21.63
26	Odisha	53.04	295.48	78.25	0.00	472.40
27	Puducherry	4.32	4.87	0.00	0.00	12.98

Sl. No.	Name of State / UT	Central Assistance released for projects				
		2016-17	2017-18	2018-19	2019-20	Total
28	Punjab	80.16	0.00	96.96	0.00	240.89
29	Rajasthan	105.22	111.27	419.13	143.91	871.43
30	Sikkim	2.40	2.39	0.00	0.00	7.21
31	Tamil Nadu	316.56	360.27	735.43	0.00	1686.74
32	Telangana	55.44	70.23	135.49	178.82	480.83
33	Tripura	8.88	11.21	0.00	0.00	26.68
34	Uttar Pradesh	327.60	375.08	260.00	226.03	1470.52
35	Uttarakhand	35.52	44.49	42.74	0.00	149.49
36	West Bengal	128.40	146.98	445.14	153.30	984.31
Total		2404.19	3526.49	5339.07	1531.41	14744.40
